

ITEM NO.7

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1304-1305/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

ABDUL WAHID ETC.

Respondent(s)

Date : 11-07-2022 These appeals were called on for hearing today.

For Appellant(s) Mr. Ajay Vikram Singh, AOR

For Respondent(s) Dr Chaudhary Shamsuddin Khan, Adv  
Mr N D Kaushik, Adv  
Mr Abhaya Nath Das, Adv  
Mr S.S Bandhopadhyay, Adv  
Ms Riya Soni, Adv  
Mr Ankit Verma, Adv  
Ms Archana Kumari, Adv  
Mr Jayanta Bhattacharyya, Adv  
Mr Rahul Gupta, Adv  
Mr Shashank Sharma, Adv  
Mr PrithviJoy Das, Adv.  
Mr. Satish Kumar, AOR  
  
Mr. Yashwant Singh Yadav, Adv.  
Mr. Anubhav, Adv.  
Mr. Vijay Pal, Adv.  
Ms. Preeti Yadav, Adv.  
Mr. M.A. Karthik, Adv.  
Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Both respondents are duly represented.

High Court and Trial Court records have not been received.  
Issue D.O for remittance of record.

List again on 23.8.2022.

S.P.S. LALER  
Registrar

MG